

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO. 169/2016  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017**

NAME OF THE COMPANY: Apollo Pipes Ltd  
And  
Amulya Leasing And Finance Ltd

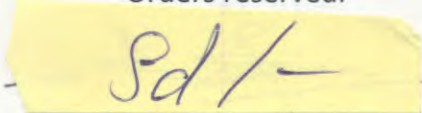
SECTION OF THE COMPANIES ACT: 391,392 and 394

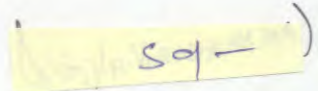
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Joint Application by the applicants filed under Sections 230-232 of the  
Companies Act, 2013 and coming up before us by way of 1st Motion. Heard.

Orders reserved.

  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)